

National Company Law Tribunal

Allahabad Bench

C P NO. (IB)10/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2018

NAME OF THE COMPANY: Ms. Surendra Trading Company vs. Jugg, Lal Kamalpat Jute Mills, Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE:

Sl. NO.	Name	Designation	Representation	Signature
1.	Nesar Ahmad	PCS	Corp. Debtor	Anil K.
2.	Anil Kumar	PCS	"	
3.	Ashish Kr. Sriv.	Adv.	Applicant	AKS
4.	Mr. Kartikeya Saran		Intervenor Ghanshyam Sarda	K
5.	Mr. Pankaj Srivastava Mr. Ankit Kishli. Adv.		For Intervenor JK Jute Mill Mazdoor Morcha	AK

C.P. No.(IB) 10/ALD/2017

Heard the argument of the Ld. counsel on behalf Operational Creditor and

Ld. PCS for Corporate Debtor.

The order is reserved.

— Sd —

SAROJ RAJWARE,
MEMBER (T)

Dated:15.03.2018

Typed by:
P.K.Jyoti
(Stenographer)

— Sd —

V.P. SINGH,
MEMBER (J)